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**Fwd: Re: VOICE Comments-TRAI consult on KYC of DTH Set Top Boxes**

2 messages

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**CHANDER PRAKASH SHARMA** <cp.sharma64@gov.in>  
To: Ashok Dhoundiyal <ashokdhoundiyal0207@gmail.com>

Tue, Aug 20, 2019 at 11:47 AM

----- Original Message -----

From: **shiv dutt bhardwaj** <hpuspsml@gmail.com>  
Date: Aug 15, 2019 2:54:35 PM  
Subject: Re: VOICE Comments-TRAI consult on KYC of DTH Set Top Boxes  
To: cp.sharma64@gov.in, arvind@gov.in  
Cc: H Upadhay <hupadhyay@consumer-voice.org>

Sir

We also endorse suggestion of VOICE that there is no need for the Regulator or the Ministry to propose any KYC of the DTH consumer.

Thanking you

Yours sincerely

Shivdutt Bhardwaj

Chairman himachal Upbhogkta Sanrakshan Parishad Shimla

On Wed 14 Aug, 2019, 2:38 PM H Upadhay, &lt;hupadhyay@consumer-voice.org&gt; wrote:

**To,**Shri Arvind Kumar, Advisor (B&CS),,  
**Telecom Regulatory Authority of India,**  
arvind@gov.in or cp.sharma64@gov.in**Sub: TRAI Consultation Paper KYC of DTH Set Top Boxes dated 19th July, 2019**

We at VOICE as part of our advocacy initiative in Telecommunications & Broadcasting continuously raise different issues with Policy makers impacting consumers based on the knowledge through Consumer feedbacks.

As registered CAG with TRAI we are in forefront of providing inputs to TRAI related to consumer concerns and interests.

In continuation of this effort on behalf of Broadcasting consumers we at VOICE have following response to the questions posed in the consultation paper:

**Issues for Consultation:**

**Is there a need for KYC or e-KYC of DTH Set Top Boxes to address the concern raised by MIB in their letter mentioned in paragraph 1.5 of this consultation paper? Give your answer with justification.**

We are unable to appreciate the need for KYC for DTH STBs unless these STBs facilitate 2-way communication.

1. Are we trying to protect the broadcasted signal reaching offshore ..
2. Is there a substantial loss of Govt. revenue
3. Govt. revenue is collected thr' the DTH operators
4. If at all, KYC can be a concern for DTH operators to ensure payments and safety of their customer end equipment if any
5. We do not foresee any security concerns either for the STATE or consumers
6. If at all, our neighbors will ensure that our signals are not available to their citizens

Hence we are convinced that there is no need for the Regulator or the Ministry to propose any KYC requirements for DTH STB's. **The only plausible reason for GPS enabled STBs is that broadcasters can monitor consumer preferences on a real-time basis, a major security and privacy concern for Consumers.**

**So there is absolutely no case for KYC as well as GPS enabled STBs for Indian consumers.**

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Hemant Upadhyay  
Advisor-Projects, IT & Telecom

Consumer VOICE  
E-34, East of Kailash  
New Delhi-110065  
Ph. 011-47331010 Fax 011 24379081  
[www.consumer-voice.org](http://www.consumer-voice.org)

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**CHANDER PRAKASH SHARMA** <cp.sharma64@gov.in>  
To: Ashok Dhoundiyal <ashokdhoundiyal0207@gmail.com>

Tue, Aug 20, 2019 at 11:48 AM

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